

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA No.1449/95

New Delhi this the 14th Day of August, 1995.

Hon'ble Sh. N.V. Krishnan, Vice-Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

R.K. Gupta,
S/o late Sh. Daya Kishan,
aged 49 years,
R/o BJ-52 (West) Shalimar Bagh,
Delhi-110 052. ...Applicant

(By Advocate Sh. C.B. Pillai)

Versus

1. Union of India - through:
The Secretary,
Ministry of Agriculture,
Dept. of Agriculture & Cooperation,
Krishi Bhavan, New Delhi.

2. The Director of Administration,
Directorate of Extension,
Ministry of Agriculture,
Dept. of Agriculture & Cooperation,
Krishi Vistar Bhavan, Pusa,
New Delhi-110 012.

3. Shri Deep Chand,
Upper Division Clerk,
Directorate of Extension,
Ministry of Agriculture,
Dept. of Agriculture & Cooperation,
Krishi Vistar Bhawan, Pusa,
New Delhi-110 012. ...Respondents

ORDER (Oral)
(Hon'ble Mr. N.V. Krishnan, Vice-Chairman(A))

We have heard the learned counsel for the applicant. During the course of arguments the learned counsel for the applicant sought permission to withdraw the OA at present with liberty to file the OA at the appropriate time as and when the grievance arises. In the circumstances, permission to withdraw the OA is granted on the above terms. The OA is dismissed, as withdrawn.

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Member(J)

'Sanju'

N.V. Krishnan
14.8.95

(N.V. Krishnan)
Vice-Chairman(A)